

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:281  
ANSWERED ON:16.03.2011  
RE-ROUTING OF INTERNATIONAL CALLS  
Lal Shri Kirodi

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether some cases of re-routing of international calls as local calls causing financial loss to the Bharat Sanchar Nigam Ltd. (BSNL) and the Mahanagar Telephone Nigam Ltd. (MTNL) have been unearthed recently;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether connivance of some officials of BSNL/MTNL in such cases has been reported;and
- (d) if so, the action taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 281 FOR 16TH MARCH, 2011 REGARDING "RE-ROUTING OF INTERNATIONAL CALLS".

(a) Yes, Madam.

(b) & (c) Total 7 cases have been reported which have caused loss to BSNL due to illegal routing of international calls through local lines in the last three years and the current year. The year wise break-up is as below:

Calendar Year	Number of cases caused loss to BSNL due to illegal routing of international calls through local lines	Loss to Government (Approx. Crores)
---------------	---	-------------------------------------

2008	2	0.56
2009	3	1.25
2010	NIL	NIL
2011	2	Initial estimation shows a loss of Rs. 10 Lakh

In respect of cases listed above nothing specific has come to the notice regarding connivance of officials of BSNL/MTNL. However, 2 cases in the year 2009 have been reported which have caused approx loss of Rs. 5.28 Crores to BSNL due to irregularities in BSNL exchanges and connivance of some officials of BSNL in these cases has come to the notice.

(d) The cases have been handed over to the concerned Law Enforcement Agencies. Additionally, in the cases involving BSNL officials departmental action was also taken including suspension of two officers.